

ITEM NO.18

COURT NO.7

SECTION

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) ...Diary No(s). 16319/2017

(Arising out of impugned final judgment and order dated 08-04-2011
in WP No. 19115/2009 passed by the High Court Of Madras)

M/S BLUE VALLEY RESORTS

Petitioner(s)

VERSUS

THE EXECUTIVE OFFICER
SHOLUR TOWN PANCHAYAT

Respondent(s)

Date : 28-07-2017 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Petitioner(s) Mr. Manoj V. George, Adv.
Mr. Zulfiker Ali P. S, AOR
Ms. Shilpa M. George, Adv.
Mr. Towseef Ahmad Dar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Tag with SLP(C) No. 17313-14 of 2011.

(ASHWANI KUMAR)
COURT MASTER

(MALA KUMARI SHARMA)
COURT MASTER